

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.03.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 644 of 2021 & I.A. No. 2940 of 2021 & I.A. No. 193 of 2022	Indian Bank Vs. Charu Desai Erstwhile Resolution Professional & Chairmen of Monitoring Committee of GB Global Ltd. & Anr.	Honey Satpal	Pooja Mahajan Mahima Singh-R1 Dhaval Savla-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 192 of 2022	Bankey Bihari Goyal Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	Ashok Juneja-R1
3.	Comp. App. (AT) (Ins) No. 205 of 2022	Manoj Toshniwal Vs. State Bank of India	Lokesh Mishra	
4.	Comp. App. (AT) (Ins) No. 230 of 2022	Ramesh Chander Agarwala Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
5.	Comp. App. (AT) (Ins) No. 231 of 2022	Pankaj Lohariwal Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Rai Mohit Seth-R1
6.	Comp. App. (AT) (Ins) No. 233 of 2022	Gaurav Ashok Adukia Resolution Professional of Ezeego One Travel & Tours Ltd. Vs. Yes Bank Ltd.	Sushmita Gandhi	
7.	Comp. App. (AT) (Ins) No. 275 of 2022	Prakash K. Pandey Resolution Professional Chaubey Realities Pvt. Ltd. Vs. National Company Law Tribunal (NCLT), Mumbai Bench	Prakash K. Pandey	

8.	Comp. App. (AT) (Ins) No. 276 of 2022	Rajprotim Agencies Pvt. Ltd. Through Partha Protim Banerjee Vs. Jyoti Maheshwari & Anr.	Shaily Pandey	
9.	Comp. App. (AT) (Ins) No. 282 of 2022	Piramal Capital & Housing Finance Ltd. Vs. Arpan Mahesh Kumar Shah Resolution Professional for Anuradha Real Estate Developers Pvt. Ltd.	Prateek Kumar	
10.	Comp. App. (AT) (Ins) No. 286 of 2022	Central Bank of India Vs. Himmat Steel Foundry Ltd.	Akshat Bajpai	
11.	Comp. App. (AT) (Ins) No. 288 of 2022	Kiran Udyog Pvt. Ltd. Vs. Samyak Metals Pvt. Ltd.	Shashank Agarwal	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah Arjun Sheth
13.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd.	Akhil P. Chhabra	Sangeeta Sondhi Ruchi Gour
14.	Comp. App. (AT) (Ins) No. 27 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.	Pallavi Pratap	Aakarshan Sahay Daman Singh
15.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
16.	Comp. App. (AT) (Ins) No. 34 of 2022	Virender Singh Vs. Theme Export Pvt. Ltd. With	Yash Srivastava	Abhishek Anand Tanveer Oberoi
17.	Comp. App. (AT) (Ins) No. 46 of 2022	Pepper Craft Vs. Theme Export Pvt. Ltd.	Yash Srivastava	Abhishek Anand Kunal Godhwani Prateek Kushwaha
18.	Comp. App. (AT) (Ins) No. 116 of 2022	Employees Provident Fund Organisation Through Regional Provident Fund Commissioner - II Vs. Subodh Kumar Agarwal & Ors. Resolution Professional Ambient Computronics Pvt. Ltd.	Anju Jain	

For Hearing

19.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd. With	Paritosh Budhiraja	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
20.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
21.	Comp. App. (AT) (Ins) No. 583 of 2021	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick- R1 Debaleena Gangul-R2 B. Gayatri-R5 J. Patnaik
22.	Comp. App. (AT) (Ins) No. 1059 of 2021 & I.A. No. 310 of 2022	Jain International Trade Organization Vs. Udupi Vasudev Ganesh Naik Liquidator of P & S Jewellery Ltd. With	Geetika Sharma	Aalisha Sharma Nishit Dhruva Prakash Shinde Kaushal Parsekar Abhijeet Sinha- Intervenor
23.	Comp. App. (AT) (Ins) No. 1096 of 2021	Hitesh Vasantlal Bhanushali & Ors. Vs. Udupi Vasudev Ganesh Nayak The Liquidator P & S Jewellery Ltd.	Gaurangi Patil	Udupi Vasudev Ganesh Naik
24.	Comp. App. (AT) (Ins) No. 1075 of 2021	Govind Singh Vs. Naina Rajkumar Bansal & Anr.	Sanjay Rathi	Abhighya Kushwah Sunita Yadav-R1 Gautam Singhal Mukesh C. Jain-R2

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By order of Hon'ble Chairperson
-sd/-
Registrar